

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:235
ANSWERED ON:02.08.2011
INVOLVEMENT OF MCD IN ILLEGAL CONSTRUCTIONS
Jaiswal Shri Gorakh Prasad ;Rama Devi Smt.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints regarding involvement of Municipal Corporation of Delhi (MCD) in illegal constructions in the National Capital Territory of Delhi;
- (b) if so, the number of such complaints received by the Government and cases registered on such complaints during each of the last three years and the current year, separately;
- (c) the action taken against the officials of MCD found guilty of involvement in allowing illegal constructions, convicted and dismissed from service, MCD district-wise;
- (d) the number of officers held responsible for such activities and the number out of them, who are still continuing in service;
- (e) the reasons for continuation of their service; and
- (f) the steps taken by the Government to prevent further illegal constructions in Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (f): The information is being collected and will be laid on the Table of the House.